

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

F.No. 23/4/2022-Estt./NCLAT

Dated: 21st February, 2023

ORDER

In continuation of the order F. No. 23/4/2022-Estt./NCLAT dated 24.12.2022, with the approval of the Competent Authority, it is hereby directed that the appeals filed before the NCLAT in the duration between 01.11.2022 to 23.12.2022 shall also get the benefit of the order dated 24.12.2022 with regard to computation of limitation in Appeals.

The other conditions of the order dated 24.12.2022 shall remain unchanged.

By Order of the Hon'ble Chairperson

Sd/-
(Peeush Pandey)
Registrar